

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**TENDER NOTIFICATION****ROC.No.768/2026-CPS**

Sealed quotations are invited from authorized dealers/distributors for supply and installation, of one (01) 30 KVA UPS System (3 Phase Input & 3 Phase Output FM) without batteries on buyback of old UPS Systems (on as is where is condition basis) without batteries for use of the High Court for the State of Telangana, as per the following specification.

SPECIFICATIONS

Sl.No.	Specification	Requirement / Description
1	UPS Type	Online Double Conversion, IGBT based, DSP controlled
2	Capacity	30 KVA / 30 KW
3	Input Configuration	3 Phase + Neutral + Earth
4	Output Configuration	3 Phase + Neutral + Earth
5	Input Voltage	380/400/415 VAC
6	Input Voltage Range	340V – 480V AC (or better)
7	Input Frequency	50 Hz
8	Output Voltage	380/400/415 VAC (Selectable)
9	Output Frequency	50 Hz
10	Overload Capacity	110% for 30 minutes, 125% for 10 minutes, 150% for 1 minute
11	Transfer Time	Zero milliseconds
12	Static Bypass	In-built Automatic Static Bypass
13	Maintenance Bypass	In-built Manual Maintenance Bypass
14	Parallel Operation	Capable of parallel redundancy/load sharing
15	Communication Ports	RS-232, RS-485, USB, SNMP, Modbus
16	Display	LCD/Touch Screen Display showing UPS status, alarms, input/output parameters
17	Protection	Short Circuit, Overload, Over Temperature, Battery Deep Discharge, Input Under/Over Voltage, Surge Protection
18	Noise Level	Less than 60 dBA
19	Standards	IEC 62040-1, IEC 62040-2, IEC 62040-3, CE Certified

20	Installation	Floor Mounted (FM)
21	Warranty	Minimum 5 Years Comprehensive On-site Warranty for UPS

TERMS AND CONDITIONS

1. The bidder shall be an authorized dealer/distributor of the quoted UPS Systems and should have a Registered Head Office/Branch Office at Hyderabad and shall have been in operation for not less than five (05) years as on the date of notification. Documentary proof shall be enclosed.
2. GST Registration Certificate and PAN Card copies shall be submitted along with the quotation.
3. The quoted rate shall be inclusive of all taxes, duties, freight, insurance, loading, unloading, installation and commissioning charges.
4. The bidder shall provide onsite warranty support during the warranty period.
5. The bidder shall indicate the delivery period from the date of issue of Purchase Order.
6. The Registrar (IT)-cum-CPC may, at his discretion, seek clarification from any bidder regarding the quotation submitted, including the quoted price.
7. The Registrar (IT)-cum-CPC reserves the right to accept or reject any or all quotations, wholly or partly, without assigning any reason whatsoever.
8. The successful bidder shall complete the supply, installation and commissioning within the period stipulated in the Purchase Order, at its own expense.

The intending bidders shall submit their sealed quotations to the undersigned **on or before 10-07-2026 (Friday)** during the office hours, duly super scribing the sealed cover about the Tender description.

HYDERABAD
DATE: 29-06-2026


REGISTRAR (IT)-CUM-
CENTRAL PROJECT COORDINATOR